

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1248 of 2024**

IN THE MATTER OF:

Kissan Udey SamitiPetitioners
Verses
State of Haryana & Ors.Respondents

AMENDED MEMO OF PARTIES (As per order dated 11.12.2025)

Kissan Udey SamitiPetitioners
VERSUS

1. State of Haryana
Through its Chief Secretary,
Civil Secretariat, Sector 1, Chandigarh,
Through its Advocate, Mr Lokesh Sinhal
Email: lokeshsinhaladv@gmail.com Respondent No. 1
2. Ministry of Irrigation
Through its Secretary,
State of Haryana, Sector 5, Panchkula, Haryana,
Through its Advocate, Mr Lokesh Sinhal
Email: lokeshsinhaladv@gmail.com Respondent No. 2
3. Haryana Canal & Drainage Department
Through its XEN, Shyam Nath Marg, Delhi-110054
Email: xen.abby.hry@gmail.com/xen-wsdel.irr@gov.in Respondent No. 3
4. Haryana Irrigation Department
Through its Executive Engineer,
3, Shyamnath marg, Delhi-110054
Through its Advocate, Mr Lokesh Sinhal
Email: lokeshsinhaladv@gmail.com Respondent No. 4
5. M/s TDI Infrastructure Pvt Ltd
UG Floor, Vandana Building,
11, Tolstoy Marg, New Delhi-110001
Email: info@tdiinfracorp.com
Through its Advocate Mr Pradeep Singh
Email: pradeep.mbe@gmail.com Respondent No. 5
6. M/s Design Promoters Pvt Ltd
UG Floor, Vandana Building, 11, Tolstoy Marg, New Delhi-110001
Email: masterdata_rst@yahoo.co.in Respondent No. 6
7. Mr Manjeet Singh
Executive Engineer, Delhi Water Service Division,
3, Shyamanath Marg, Delhi-110054
Through its Advocate Mr Lokesh Sinhal
Email: lokeshsinhaladv@gmail.com Respondent No. 7
8. Ministry of Environment, Forest & Climate Change, Regional Office (Chandigarh)
Bays No. 24-25 Sector 31 A, Dakshin Marg, Chandigarh-160030, Punjab
Email: ronz.chd-mef@nic.in Respondent No. 8